

**Import of Soyabean oil**

6484 SHRI RAJVEER SINGH Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether Government are importing soyabean oil from America, Brazil, Argentina and other European Countries

(b) if so, the reasons therefor, and

(c) the steps taken to increase soyabean yield in the country?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA)

(a) No Sir

(b) Does not arise

(c) Two centrally sponsored projects, namely the National Oilseed Development Project (NODP) and Oilseeds Production Thrust Project (OPTP) are in operation in the important oilseed growing States for increasing production and yields of different oilseeds laid on the following areas

- Demonstration of improved technology
- Large scale Production of foundation and certified seeds
- Supply of farm implements
- Distribution of seed fertilizer, mini-kits, chemicals
- Plant protection measures etc

As a result of promoting measures, the production of soyabean has increased from 8.98 lakh tonnes in 1987-88 to 15 lakh tonnes in 1988-89

[English]

**Improvement in the Quality of Textile Products**

6485 SHRI MANORANJAN BHAKTA Will the Minister of TEXTILES be pleased to state

(a) whether Government have taken measures to diversify production base, strengthen manufacturing facilities and improve the quality of textile products and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) and (b) Government have taken a number of measures for diversification of production base, strengthening manufacturing facilities and improve the quality of textile products. The measures taken inter-alia include liberalisation of licensing procedure for setting-up of new spinning and processing units, creation of a textile units. Apart from this, the import-export policy also permits import of modern sophisticated textile machinery under OGL procedure as well as import of certain types of textile machinery under concessional rate of custom duty will also permitted to be imported. 15 powerloom service centres are also working under the administrative control of the Textile Commissioner for rendering suitable help to the powerloom industry. These centres also develop new designs for the textile industry.

[Translation]

**Rice Mills in Uttar Pradesh**

6486 SHRI RAJVEER SINGH Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) the number of licences issued for

opening of new rice mills in Uttar Pradesh during the last three years

(b) the locations of such units and

(c) the number of mills out of those which have started functioning?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) to (c) Information is being collected and will be laid on the Table of The House

[English]

#### **Demands of Leprosy Patients**

6487 SHRIMATI BASAVA RAJESWARI  
SHRI G S BASAVARAJ

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether a number of leprosy patients demonstrated in front of Prime Minister's residence on 26 March 1990

(b) if so, whether any memorandum has been submitted to the Prime Minister by them

(c) the demands made by the leprosy patients and

(d) by what time Government propose to consider their demands?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) Yes, Sir

(b) Yes, Sir

(c) Their demand is that maintenance allowance Rs 300/- per capita per month as

in the case of those who were living in Delhi before 1 1 1981, may be given

(d) Matter is under scrutiny of SDM, Shahdara, Delhi

#### **Grants to Thakur Hariprasad Institute for Mentally Handicapped Hyderabad**

6488 SHRIMATI BASAVA RAJESWARI Will the Minister of WELFARE be pleased to state

(a) the norms under which grants-in-aid are sanctioned to Non-Governmental organisation as per General Financial Rules

(b) whether Government have sanctioned grants to Thakur Hariprasad Institute for Mentally Handicapped, Hyderabad,

(c) if so, under which norm the grant was sanctioned

(d) whether grants-in-aid sanctioned by Government to Non-governmental organisations is checked by Government strictly according to the norms

(e) if so, whether any reservation policy for Scheduled Castes/Scheduled Tribes has been laid down by Government for the grants and

(f) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN)

(a) Yes, Sir

(b) Yes, Sir

(c) A copy of norms being followed by the Ministry of Welfare while sanctioning grants for voluntary Organisations working for the welfare of disabled is given in the statement below